



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

**The Goa Plant Diseases and
Pests (Amendment) Bill, 2022**

(Bill No. 40 of 2022)

(To be introduced in the Legislative Assembly of the State of Goa)

**GOA LEGISLATURE SECRETARIAT,
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2022**

The Goa Plant Diseases and Pests (Amendment) Bill, 2022

(Bill No. 40 of 2022)

A

Bill

*to amend the Goa Plant Diseases and Pests Act,
1976 (Act No.12 of 1976)*

5 Be it enacted by the Legislative Assembly of
Goa in the Seventy-third Year of the Republic of
India as follows:—

1. Short title and commencement.— (1) This
Act may be called the Goa Plant Diseases and Pests
10 (Amendment) Act, 2022.

It shall come into force at once.

2. Amendment of section 10.— In section 10 of
the Goa Plant Diseases and Pests Act, 1976 (Act
No. 12 of 1976),—

15 I. in sub-section (2), for the expression “fine
not exceeding fifty rupees or in default to simple
imprisonment for a period not exceeding ten
days”, the expression “fine not exceeding five
thousand rupees” shall be substituted;.

20 II. in sub-section (3), for the expression “fine
not exceeding two hundred and fifty rupees or
in default to simple imprisonment for a term not
exceeding one month”, the expression “with
fine not exceeding five thousand rupees” shall
25 be substituted;.

Statement of Objects and Reasons

The Bill seeks to amend section 10, of the Goa Plant Diseases and Pests Acts, 1976 (Act No. 12 of 1976) so as to decriminalize the provisions of imprisonment as specified in said section 10 of the said Act.

Financial Memorandum

No financial implications are involved in this Bill.

Memorandum Regarding Delegated Legislation

No delegated legislation is envisaged in this Bill.

Porvorim-Goa
Dated: 21/07/2022.

(Shri. Ravi Naik)
Hon'ble Minister for
Agriculture

Assembly Hall,
Porvorim, Goa
Dated: 21/07/2022.

(Namrata Ulman)
Secretary to the Legislative
Assembly of Goa.